Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the number of districts in Andhra Pradesh which have a Jal Shakti Kendra;
(b) the time by which each district would be provided one such Jal Shakti Kendra along with the reasons for the delay in setting up of Jal Shakti Kendra in each district of Andhra Pradesh;
(c) whether the Government has undertaken any geo-tagging or inventory of all water bodies in Andhra Pradesh and if so, the details thereof;
(d) the time by which the preparation of scientific plans for water conservation based on this geo-tagging would be completed for the State; and
(e) the time by which the ongoing Jal Shakti Abhiyan Projects in nine identified districts of Andhra Pradesh would be completed?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI BISHWESWAR TUDU)

(a) to (e) A statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *420 TO BE ANSWERED ON 31.03.2022 ON “JAL SHAKTI KENDRA IN ANDHRA PRADESH”.

(a) Government of Andhra Pradesh has reported that all districts of Andhra Pradesh have Jal Shakti Kendras.

(b) Does not arise.

c) to (e) Water being a State subject, the projects are planned, funded, executed and maintained by the State Governments as per their own resources and priorities. Government of India supplements the efforts of the States through technical and financial assistance to them through various schemes and programmes. State Governments, including State Government of Andhra Pradesh, have been requested to enumerate all existing water-bodies/Water Harvesting Structures (WHS) with the help of old revenue records and using remote sensing images from National Remote Sensing Agency and GIS mapping technology and use the data for scientifically prepared water conservation plans. National Water Mission has prepared guidelines for preparation of GIS based water conservation plans and inventory of water bodies of districts and forwarded it to all the districts for implementation.